

(b) if so, the reasons therefor and the circumstances that have led to the situation; and

(c) the nature and extent of shortfall in the matter of technical education?

The Minister of Scientific Research and Cultural Affairs (Shri Hamayun Kabir): (a) No, Sir; there is no shortfall in respect of the physical targets. In fact, the targets have been revised upward and they will be fulfilled.

(b) and (c) Does not arise

अन्वमान की अनुसूचित जातियों तथा अनुसूचित आदिमजातियों के विद्यार्थियों को छात्रवृत्तियां

१४१. श्री नवल प्रभाकर : क्या शिक्षा मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि देश के अन्य भागों में अनुसूचित जातीय तथा अनुसूचित आदिम जातीय विद्यार्थियों को छात्रवृत्तियां दी जाती हैं, किन्तु अन्वमान के विद्यार्थियों की योग्यता के आधार पर छात्रवृत्तियां दी जाती हैं ;

(ख) यदि हां, तो इसके क्या कारण हैं ; और

(ग) यह योग्यता कौन निर्धारित करता है ?

शिक्षा मन्त्री (डा० का० लाल श्रीवास्ती) :

(क) अन्वमान और निकोबार द्वीपसमूहों के अनुसूचित आदिम जाति के विद्यार्थियों को छात्रवृत्तियां उनकी आर्थिक स्थिति के आधार पर दी जाती हैं, योग्यता के आधार पर नहीं। (इन द्वीप समूहों में अनुसूचित जातियां नहीं हैं)।

(ख) और (ग) ये प्रश्न नहीं उठते।

Chinese Internees

142. { **Shri Harj Vishnu Kamath:**
Shri Bhagwat Jha Azad:
Shri Bhakt Darshan:
Shri P. C. Borooah:
Shri Yashpal Singh:
Shri Bibhuti Mishra:
Shri D. C. Sharma:
Shri Hem Barua:
Shri Raghunath Singh:
Dr. L. M. Singhvi:
Shri P. Venkatasubbaiah:
Shri Subodh Hansda:
Shri P. R. Chakraverti:
Shri P. K. Deo:
Shri Sarjoo Pandey:
Shri J. B. Singh:
Shri Mohan Swarup:
Shri P. C. Deo Bhanj:
Shri P. K. Ghosh:
Shri Kapur Singh:
Shri Kesar Lal:
Shri Buta Singh:
Shri G. Mohanty:
Shri Birendra Bahadur Singh:
Shri Rameshwar Tantia:
Shri Ramachandra Ulaka:

Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 1120 on the 1st May, 1963 and state:

(a) the number of Chinese internees who have refused to return to China;

(b) the reasons given by them for such refusal; and

(c) whether Government propose to let them settle down in India?

The Minister of State in the Ministry of Home Affairs (Shri Hajar-navis): (a) 594.

(b) No reasons have been given by them.

(c) Yes; except those whose presence at liberty is considered prejudicial to Security.